

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

(IB)-257(ND)/2017

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017**

**NAME OF THE COMPANY:** M/s. Elmsford Life Sciences Pvt. Ltd. V/s. Registrar of Companies

**SECTION OF THE COMPANIES ACT:** 252

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : None

For the Respondent (s): None

**ORDER**

Notice to the petitioner through counsel and to the respondent, returnable on 22<sup>nd</sup> September, 2017.

— Sd —  
(S. K. Mohapatra)  
Member (T)

— Sd —  
(Ina Malhotra)  
Member (J)